GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3979
TO BE ANSWERED ON 19TH MARCH, 2021

E-CIGARETTES/ENDS

3979. MS CHANDRANI MURMU:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has decided to regulate e-cigarettes/Electronic nicotine delivery systems (ENDS) and if so, the details thereof;

(b) whether the Government has conducted any scientific study on the effect of e-cigarettes; and

(c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)


(b) & (c): The Indian Council of Medical Research (ICMR), New Delhi, the apex body in the field of biomedical research released “White Paper on Electronic Nicotine Delivery System” on 31.05.2019 which recommended complete prohibition on ENDS or e-cigarettes in India in view of the harmful health and public health impact of novel products as e- cigarettes.

In addition, sufficient scientific literature is available in public domain ascertaining the harmful effects of the ENDS/e-cigarettes.